



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 588/2022 & CM APPL. 25280/2022(Lengthy Synopsis & List Of Dates)

SHIPRA ESTATE LIMITED Through:

..... Petitioner Mr. Shubhanshu Gupta, Adv.

Saurabh Seth, Advs.

versus

INDIABULLS HOUSING FINANCE LIMITED & ORS. Respondents Through: Mr. Rajiv Nayar, Sr. Adv. with Mr. Karn Wethra , Ms. Vishnity Sahni and Mr.

CORAM: HON'BLE MR. JUSTICE YASHWANT VARMA

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<u>O R D E R</u> 15.11.2022

Learned counsel appearing for the petitioner prays for accommodation.

Acceding to that request, this matter shall stand adjourned to be called again on 21.04.2023.

YASHWANT VARMA, J.

NOVEMBER 15, 2022 *bh*

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